

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE**  
**Present :- Sri.S.Krishnakumar, District Judge**

Sub :- Estt - District Court, Kozhikode – Transfer and posting of staff members - Orders – Issued.

Ref:- Order No A4 – 10084 / 2021 dated 20.06.2022 of the District Judge, Kozhikode.

**ORDER NO. A1- 22/2022**

**Kozhikode, Dated :23.06.2022**

Due to administrative exigencies the following Order of transfer and posting of staff member is issued.

1. Smt.Prasanna.M.P (PEN 585942 ) Clerk, Munsiff - Magistrate Court, Payyoli is transferred and posted as such to Munsiff Court - I, Kozhikode in the existing vacancy.

The Presiding officer concerned is directed to relieve the incumbent forthwith.

**Sd/-**

**DISTRICT JUDGE**

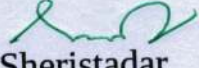
To

1. The Prl Munsiff - I, Kozhikode.
2. The Munsiff - Magistrate , Payyoli.

copy to

1. The Court Manager, District Court, Kozhikode.
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Supdts. II/III/ IV, DSA, District Court, Kozhikode.
4. The Secretary, KCJSO, District Committee, Kozhikode.
5. The Secretary, KDJECCS Ltd. Kozhikode.
6. The File. 7. The Proceedings file.

// True Copy / Forwarded / By Order //

  
Sheristadar